

(b) Upto March 1986, an amount of US \$ 138 million has been spent by Maruti Udyog Limited for import of components for Maruti vehicles.

(c) and (d) The indigenisation programme of Maruti Udyog Limited is reviewed from time to time.

Village Post Offices

*605. SHRI P. KOLANDAIVELU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of village post offices in the country ;

(b) how many are in their own buildings and how many in rented buildings ;

(c) whether there are post offices in all the villages ; and

(d) if not, how many villages are without post offices ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) As on 28.2.1986, there were 1,28,669, rural post offices in the country.

(b) Out of 1,28,669 rural post offices 1,16,425 are extra-departmental offices for which accommodation is provided by the extra-departmental postmasters themselves. The number of departmental post offices in rural areas is 12,244. Information as to how many of these departmental post offices are in their own buildings and how many are in rented buildings is being collected and will be laid on the Table of the House.

(c) No, Sir.

(d) The number of villages where there are no post offices is 4,29,434. However, in such villages also the facility of delivery and collection of postal articles, payment of money orders, sale of postage stamps and stationery and registration of postal articles

are provided by village postmen and other similar postal employees deployed in the rural areas. Besides, 61,162 of such villages are also served by rural mobile post offices.

[*Translation*]

Consultation with local public representatives for setting up Industries in 'No Industry Districts'

*606. SHRI M.L. JHIKRAM : Will the Minister of INDUSTRY be pleased to state :

(a) whether Union Government have issued any guidelines to State Governments for setting up industries in 'No Industry Districts' ;

(b) whether one of these guidelines is the requirement to consult the local public representatives including Members of Parliament in regard to the nature of the industries, selection of site, etc. ; and

(c) if so, how the compliance of this guideline is ensured by the Union Government ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) while no guidelines have been issued to State Governments for setting up industries in 'No Industry Districts', it has been the policy of the Government to encourage industrial development of backward areas, including such districts.

(b) and (c) Do not arise.

Production of Anti-T.B. drugs

*607. SHRI HARI KRISHNA SHASTRI :

KUMARI PUSHPA DEVI :

Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 319 on 25 February, 1986 regarding production of Anti-T.B. and Leprosy Drugs and state :

(a) the names of anti-T.B. drugs being produced in the country from intermediate stages ;